

**GOVERNMENT OF INDIA
URBAN EMPLOYMENT AND POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:4080
ANSWERED ON:20.12.2005
JAWAHARLAL NEHRU NATIONAL URBAN RENEWAL MISSION
Sippiparai Shri A. Ravichandran

Will the Minister of URBAN EMPLOYMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) whether the Government has launched any new scheme by the name of Jawaharlal Nehru National Urban Renewal Mission;
- (b) if so, the details thereof;
- (c) the names of the cities proposed to be covered under the scheme;
- (d) whether special emphasis has been given on basic services to urban poor under the said Mission; and
- (e) if so, the details thereof alongwith the sectors covered under National Urban Renewal Mission for poverty alleviation?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF URBAN EMPLOYMENT & POVERTY ALLEVIATION (KUMARI SELJA)

(a): Yes, Sir. The Jawahar Lal Nehru National Urban Renewal Mission (JNNURM), which is a combination of two Sub-Missions, namely Sub-Mission on Basic Services to the Urban Poor (BSUP) and the Sub-Mission on Urban Infrastructure and Governance, has been launched on 3rd December 2005.

(b): Ministry of Urban Employment & Poverty Alleviation (UEPA) is the nodal Ministry for BSUP and for the Sub-Mission on Urban Infrastructure & Governance, Ministry of Urban Development is the nodal Ministry. The objectives of the Sub-Mission BSUP under this Ministry are stated at Annexure-I.

(c): The list of 63 select cities/towns covered under JNNURM is at Annexure-II.

(d): Yes, Sir.

(e): The admissible components of the Sub-Mission BSUP are at Annexure-III.

ANNEXURES REFERRED TO IN REPLY TO LOK SABHA USQ NO.4080 FOR 20.12.2005.

ANNEXURE-I

OBJECTIVES OF JAWAHARLAL NEHRU NATIONAL URBAN RENEWAL MISSION (JNNURM)

Sub-Mission on Basic Services to the Urban Poor

- # Focused attention to integrated development of basic services to the urban poor;
- # Security of tenure at affordable price, improved housing, water supply, sanitation;
- # Convergence of services in fields of education, health and social security
- # As far as possible providing housing near the place of occupation of the urban poor
- # Effective linkage between asset creation and asset management to ensure efficiency
- # Scaling up delivery of civic amenities and provision of utilities with emphasis on universal access to urban poor.
- # Ensuring adequate investment of funds to fulfill deficiencies in the basic services to the urban poor.

ANNEXURE-II

List of Identified Cities/Urban Agglomerations(UAs) under Sub-Mission on Basic Services to the Urban Poor(BSUP).

a) Mega Cities/UAs

Sl. No.	City	Name of the State	Population (in lakh)
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1. Delhi	Delhi	128.77
2. Greater Mumbai	Maharashtra	164.34
3. Ahmedabad	Gujarat	45.25
4. Bangalore	Karnataka	57.01
5. Chennai	Tamil Nadu	65.60
6. Kolkata	West Bengal	132.06
7. Hyderabad	Andhra Pradesh	57.42

b) Million-plus Cities/UAs

1. Patna	Bihar	16.98
2. Faridabad	Haryana	10.56
3. Bhopal	Madhya Pradesh	14.58
4. Ludhiana	Punjab	13.98
5. Jaipur	Rajasthan	23.27
6. Lucknow	Uttar Pradesh	22.46
7. Madurai	Tamil Nadu	12.03
8. Nashik	Maharashtra	11.52
9. Pune	Maharashtra	37.60
10. Cochin	Kerala	13.55
11. Varanasi	Uttar Pradesh	12.04
12. Agra	Uttar Pradesh	13.31
13. Amritsar	Punjab	10.03
14. Visakhapatnam	Andhra Pradesh	13.45
15. Vadodara	Gujarat	14.91
16. Surat	Gujarat	28.11
17. Kanpur	Uttar Pradesh	27.15
18. Nagpur	Maharashtra	21.29
19. Coimbatore	Tamil Nadu	14.61
20. Meerut	Uttar Pradesh	11.61
21. Jabalpur	Madhya Pradesh	10.98
22. Jamshedpur	Jharkhand	11.04
23. Asansol	West Bengal	10.67
24. Allahabad	Uttar Pradesh	10.42
25. Vijayawada	Andhra Pradesh	10.39
26. Rajkot	Gujarat	10.03
27. Dhanbad	Jharkhand	10.65
28. Indore	Madhya Pradesh	16.40

c) Identified cities/UAs with less than one million population

1. Guwahati	Assam	8.19
2. Itanagar	Arunachal Pradesh	0.35
3. Jammu	Jammu & Kashmir	6.12
4. Raipur	Chhattisgarh	7.00
5. Panaji	Goa	0.99
6. Shimla	Himachal Pradesh	1.45
7. Ranchi	Jharkhand	8.63
8. Thiruvananthapuram	Kerala	8.90
9. Imphal	Manipur	2.50
10. Shillong	Meghalaya	2.68
11. Aizawal	Mizoram	2.28
12. Kohima	Nagaland	0.77
13. Bhubaneswar	Orissa	6.58
14. Gangtok	Sikkim	0.29
15. Agartala	Tripura	1.90
16. Dehradun	Uttaranchal	5.30
17. Bodh Gaya	Bihar	3.94
18. Ujjain	Madhya Pradesh	4.31
19. Puri	Orissa	1.57
20. Ajmer-Pushkar	Rajasthan	5.04
21. Nainital	Uttaranchal	2.20
22. Mysore	Karnataka	7.99

23. Pondicherry	Pondicherry	5.05
24. Chandigarh	Punjab & Haryana	8.08
25. Srinagar	Jammu & Kashmir	9.88
26. Haridwar	Uttaranchal	2.21
27. Mathura	Uttar Pradesh	3.23
28. Nanded	Maharashtra	4.31

ANNEXURE-III

Admissible components of the Sub-Mission on Basic Services to the Urban Poor (BSUP).

1. Integrated development of slums, i.e., housing and development of infrastructure projects in the slums in the identified cities.
2. Projects involving development/improvement/maintenance of basic services to the urban poor.
3. Slum improvement and rehabilitation projects.
4. Projects on water supply/sewerage/drainage, community toilets/baths, etc.
5. Houses at affordable costs for slum dwellers/urban poor/EWS/LIG categories.
6. Construction and improvements of drains/storm water drains.
7. Environmental improvement of slums and solid waste management.
8. Street lighting.
9. Civic amenities, like, community halls, child care centres, etc.
10. Operation and maintenance of assets created under this component.
11. Convergence of health, education and social security schemes for the urban poor.